

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 35
TO BE ANSWERED ON THE 30TH NOVEMBER, 2021

HAR MEDH PAR PEDH

†*35. DR. MANOJ RAJORIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether with a view to promote forestry, the Government is working on 'Har Medh Par Ped' Scheme; and
- (b) if so, the year-wise and State-wise details of the implementation of the said scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 35 DUE FOR REPLY ON 30TH NOVEMBER, 2021.

(a): Yes, Sir. 'Har Medh Par Ped' Scheme is being implemented in those States that have liberalized felling and transit-regulations. Presently, the scheme is being implemented in 23 States/UTs with a view to encourage agro forestry i.e. tree plantation on farm land along with crops/ cropping system to help the farmer get additional income and make their farming system more climate resilient and adaptive.

(b): The detail of year-wise physical achievements under the scheme from 2016-17 to 2020-21 is as under:

Parameters	2016-17	2017-18	2018-19	2019-20	2020-21	Total
No of Nurseries Established	85	206	297	126	94	808
Area Coverage (In Ha)	2586.2	24195.07	26344	15759	24925	93809.27
Total Plantation (Lakh Trees)	9.138	117.7	103.66	66	105.1	401.598

The details of release of funds to the concerned State/UTs under the scheme over the years is at Annexure-I.

Annexure-I**State-wise funds release under the Scheme**

(Value in Rs Lakh)

S.No.	Name of States/UTs	2016-17	2017-18	2018-19	2019-20	2020-21
1	Meghalaya	0.00	100.00	0.00	0.00	26.24
2	Mizoram	0.00	50.00	150.00	175.00	100.00
3	Nagaland	0.00	90.89	150.00	72.60	108.70
4	Andhra Pradesh	315.00	0.00	0.00	0.00	0.00
5	Bihar	0.00	300.00	0.00	100.00	20.00
6	Chhattisgarh	0.00	250.00	150.00	200.00	100.00
7	Gujarat	450.00	270.00	400.00	400.00	400.00
8	Haryana	175.00	0.00	0.00	0.00	0.00
9	Him. Pradesh	115.00	48.687	100.00	83.42	75.00
10	Jharkhand	0.00	400.00	100.00	200.00	0.00
11	J & K	0.00	60.71	300.00	0.00	75.00
12	Karnataka	325.00	450.00	556.44	700.00	536.62
13	Kerala	0.00	206.47	0.00	0.00	0.00
14	Madhya Pradesh	420.00	0.00	0.00	0.00	0.00
15	Maharashtra	0.00	400.00	200.00	75.00	160.00
16	Orissa	0.00	400.00	200.00	75.00	150.00
17	Punjab	200.00	0.00	448.45	250.00	137.50
18	Rajasthan	0.00	600.00	0.00	0.00	0.00
19	Tamil Nadu	250.00	0.00	0.00	230.50	334.19
20	Telangana	0.00	0.00	80.00	0.00	0.00
21	Uttar Pradesh	0.00	600.00	0.00	200.00	400.00
22	Ladakh	0.00	0.00	0.00	0.00	50.00
	Sub-total	2250.00	4226.76	2834.89	2761.52	2673.25
23	Other Agencies	2.00	39.65	22.66	11.41	36.89
	GRAND TOTAL	2252.00	4266.41	2857.55	2772.93	2710.14

* Manipur has been included under the scheme in 2021-22.
